

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 33

IA 606/2020 IA 1200/2020 IA 1312/2020 IA 1320/2020 IA 2225/2020
IA 229/2021 IA 2210/2021 IA 2212/2021 IA 783/2022 IN
C.P.(IB)1015/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **14.11.2022**

NAME OF THE PARTIES: - **Shailen S Gala-HUF & Ors.**
V/s
Mayurpankh Fine Builders Pvt Ltd.

Appearance (via video-conference):

For Applicant IN

IA 783/2022 & 2210/2022 : Adv. Rajan Agarwal i/b RDA Law Office
IA 229/2021 : Mr. Rohit K Gupta a/w Mr. Deep

for Mr. Shailen Gala

Morabia i/b Fox Mandal & Associates,
: Adv. Aditya Udeshi, I/b. M/s.
Sanjay Udeshi & Co., Advocates

RP

: Rajendra M. Ganatra

For Resolution Professional : Adv Vinod Kothari a/w Adv

Suyesha Kakarla, Adv Vidhee Jain

i/b M/s. Apex Law Partners

43,44,45 & 66 R/W 60(5), 9 of the IBC, 2016

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **09.12.2022**.

Sd/-

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SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish